

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATAP. 105/2016
C.P.No. 105/2016Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th May, 2017, 10.30 A.M

Name of the Company	Rajendra Prasad Parmanandka. -Versus- B.P.Projects Pvt.Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody responded from both sides.

Petitioner is directed to file two additional copies of the petition.

List the matter on 14/07/2017.

SD
(S. Vijayaraghavan)
Member (T)SD
(Vijai Pratap Singh)
Member (J)